

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR BARRACKS RETAIL INDIA PVT LTD OPERATING IN TEXTILE INDUSTRY AT BHIWANDI, THANE DISTRICT (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Barracks Retail India Pvt Ltd PAN: AAEE1819Q CIN:U74999MH2016PTC272362
2.	Address of the registered office	Flat No103, Building No 27, Evershine Millenium Paradise,Thakur Village, Kandivali East , Mumbai, Maharashtra, India – 400101
3.	URL of website	sites.google.com/view/barracksretail
4.	Details of place where majority of fixed assets are located	Bhiwandi, Thane District
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year.	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Complete details may be sought by reaching out to Resolution Professional vide its email address: cirp.barracksretail@gmail.com . Details are also updated in the company website: sites.google.com/view/barracksretail
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Complete details may be sought by reaching out to Resolution Professional vide its email address: cirp.barracksretail@gmail.com . Details are also updated in the company website: sites.google.com/view/barracksretail
10.	Last date for receipt of expression of interest	17 May 2025 (previously 07 March 2025)
11.	Date of issue of provisional list of prospective resolution applicants	22 May 2025 (previously 09 March 2025)
12.	Last date for submission of objections to provisional list	27 May 2025 (previously 14 March 2025)
13.	Date of Issue of Final List of Prospective resolution applicants	01 June 2025 (previously 16 March 2025)
14.	Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	06 June 2025 (previously 16 March 2025)
15.	Last date of Submission of resolution plans	06 July 2025 (previously 15 April 2025)
16.	Process email id to submit EOI	cirp.barracksretail@gmail.com

Sd/-
Ganesh Venkata Siva Rama Krishna Remani
Resolution Professional
IBBI/IPA-001/IP-P01386/2018-19/12176
302 Nahar Business Center Chandivali Mumbai 400072
For Barracks Retail India Pvt Ltd

Date: 02.05.2025
Place: Mumbai

MTNL Bhavan

UNION BANK OF (LINK ROAD MAR VERSUS DEEPAK GALABH
Whereas, O.A. No. 07/12/2020
WHEREAS this Ho Application under § Rs.19,01,476/- (app) Whereas the servic Application for Sub: In accordance with directed as under:-
i.) To show cause w for should not be gr: ii.) To disclosed p specified by the app: iii.) You are restrain and properties disc and disposed of the iv.) You shall not tra business any of the properties specifie prior approval of the v.) You shall be liab other assets and p proceeds in the a interest over such a You are also direct and to appear befor be heard and decid Given under my h:

Name & address of
1. DEEPAK GALAI
905/5/5 Chabin Sin
Also at:
Flat no.401 B Win